

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 212 OF 2016 &
IA NOS. 459 & 525 OF 2016**

Dated: 25th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Maruti Clean Coal & Power Ltd.

... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Abhinav Vasisht, Sr. Adv.
Mr. Sumit Goel
Mr. Tanuj Agarwal
Ms. Priya Singh
Mr. Sonal Gupta

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee
Mr. Deep Rao for R-1

Mr. Alok Shankar for R-2

ORDER

We have heard learned counsel for the parties. Arguments are concluded. ***Judgment is Reserved.*** Learned counsel for the parties may file written submissions on or before 17.10.2017 after serving copy on the other side.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**